

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

Dated: 9th May, 2006

O&M Instruction No.02/2006

Subject:- Issuance of Clarification/Communication from the Policy Division

Clarification relating to various provisions of FTP are sought from DGFT by the Trade and Industry and field offices. These issues are being addressed to concerned Policy Sections, ALCs and to various authorities in DGFT. It is desirable that the Policy clarification on the same and similar issues, issued from various levels should have uniformity in interpretation and content. Hence, it has been decided that all such clarifications relating to Policies and Procedures shall be issued with the approval of an Officer not below the level of Addl. DG entrusted to handle the Policy Division.

This issues with the approval of Director General of Foreign Trade.

Sd/-

(Ramanand Meena)
Deputy Director General of Foreign Trade

To

1. All officers/Sections at Hqrs.
2. All Zonal/ Regional Offices of DGFT

(Issued from File No. 01/69/594/01/2006/O&M)